



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/1034/2019

Chandigarh, this the 8th day of July, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from Central Administrative Tribunal,
Bangalore Bench, Bangalore)

Sh. Baldev Krishan, Aged 48 years, Postal Assistant, Nai
Abadi, SO Abohar-152116, Punjab.

...Applicants

(BY: Applicant in person)

VERSUS

1. Director General of Posts/Secretary to Govt of India, Dak Bhawan, Sansad Marg, New Delhi – 110006.
2. Director of Posts, Punjab Circle, Sandesh Bhawan, Sector 17, Chandigarh-160017.
3. Post Master General, Punjab Circle, Sandesh Bhawan, Sector 17, Chandigarh-160017.
4. Superintendent of Post Offices, Ferozepur Division, Ferozepur-152001.

...Respondents

(BY: Sh. Mukesh Kaushik, Advocate)



O R D E R(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

1. The applicant, who has put in appearance in person, has stated that he may be permitted to withdraw the Original Application with liberty to file a fresh one.
2. In view of the above statement made by the applicant, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA)
MEMBER (A) Member (J)

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